Mystery Disease in Madhya Pradesh

1278. **Shri Birendra Bahadur Singh:**
Shri R. S. Pandey:

Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that some 'mystery disease' has broken out in Jhabua District of Madhya Pradesh recently where a patient gets high temperature and then starts vomitting;

(b) if so, the details thereof; and

(c) whether the Madhya Pradesh Government have asked some assistance from the Central Government in this connection?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). No 'mystery disease' has broken out in Jhabua District of Madhya Pradesh. However, there was an outbreak of 'influenza' in February last in some villages resulting in 109 seizures and 8 deaths upto 13th March, 1963, after which no report of seizure has been received.

(c) No.

सरकारी अस्पतालों में डाक्टर

१२७९. श्री कछवाय : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष भर में कितने एम० बी० बी० एस० पास करके निकलते हैं ;

(ख) उन में से कितने लोग सरकारी अस्पतालों में नौकरी करते हैं ;

(ग) क्या यह भी सच है कि डाक्टरों के वेतन-कम हैं और इस कारण वे प्राइवेट प्रैक्टिस करना ज्यादा पसन्द करते हैं ; और

(घ) यदि हां, तो क्या सरकार उनके वेतन बढ़ाने का विचार कर रही है और यदि हां, तो कब तक बढ़ाये जाने की संभावना है ?

3206(Ai)LSD—3.

स्वास्थ्य मन्त्री (डा० सुशीला नायर) : (क) एम० बी० बी० एस० में उत्तीर्ण होने वाले व्यक्तियों की संख्या १९५९ में ३११९, १९६० में ३३८७ और १९६१ में लगभग ३९०० थी ।

(ख) से (घ). सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायगी ।

Tax Collections in Punjab

1280. **Shri Daljit Singh:** Will the Minister of **Finance** be pleased to state the amount of money collected by Government by way of taxes in Punjab State during 1962-63?

The Minister of Finance (Shri Morarji Desai): The required information will be available only after the close of the financial year 1962-63.

Rural Electrification in Punjab

1281. **Shri Daljit Singh:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Punjab Government have asked for any aid for the rural electrification programme during 1963-64; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The assistance will be sanctioned on the basis of the expenditure incurred on approved schemes by the close of the year.

दण्डकारण्य में वर्क सेन्टर्स

१२८२. श्री लखमू भवानी : क्या निर्माण, आवास तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दण्डकारण्य परियोजना के के अन्तर्गत मार्च, १९६३ तक कितने वर्क सेन्टर्स बनाये गये ; और

(ख) उक्त वर्क सेन्टर्स पर कुल कितनी राशि खर्च हुई ?

निर्माण, आवास तथा पुनर्वास मन्त्री (श्री मेहरचन्द खन्ना) : (क), ६२ ।

(ख) जनवरी १९६३ के अन्त तक ६६.७४ लाख रुपये (जिसमें निर्माण और मरम्मतों पर हुआ व्यय सम्मिलित है) ।

दण्डकारण्य परियोजना

१२८३. श्री लखमू भवानी : क्या निर्माण, आवास तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दण्डकारण्य परियोजना के अन्तर्गत पुनर्वास कार्य पर मार्च, १९६३ तक कितनी राशि खर्च हुई ; और

(ख) मार्च, १९६३ तक कर्मचारियों पर कुल कितना धन खर्च हुआ ?

निर्माण, आवास तथा पुनर्वास मन्त्री (श्री मेहरचन्द खन्ना) : (क) और (ख). ३१ जनवरी १९६३ तक, जिसके लिए आंकड़े इस समय उपलब्ध हैं, इस परियोजना पर १५०३.८७ लाख रुपये की राशि खर्च हो चुकी थी । सिब्बन्दी (ऐस्टैबलिशमेंट) पर हुआ व्यय ३४०.५५ लाख रुपये था, जिसमें से लगभग २८ प्रतिशत खर्च मशीनों, गाड़ियों इत्यादि पर काम करने वाले कर्मचारियों पर और लगभग ४० प्रतिशत खर्च इन्जीनियरों तथा तकनीकी कर्मचारियों पर हुआ ।

अल्प बचत प्रमाणपत्र

१२८४. श्री बैरवा कोटा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि दिल्ली में १९६२ में अल्प बचत प्रमाण पत्रों की बिक्री से कितनी राशि प्राप्त हुई ?

वित्त मन्त्री (श्री मोरारजी देसाई) : १.७० करोड़ रुपये । इसके अलावा डाकखाना बचत बैंक और बढ़ने वाली मियादी जमा (क्यूमूलेटिव) टाइम डिपाजिट के खातों में ७४ लाख रुपये की वास्तविक रकमें जमा करायी गयीं ।

Closure of Old Delhi Factories

1285. Shri R. G. Dubey: Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that 800 Old Delhi factories established in areas reserved for residential purposes are going to be closed; and

(b) if so, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) The industrial units located in the non-conforming areas are required to be shifted to approved industrial zones as provided under the Master Plan for Delhi. The detailed programme of shifting is being worked out. Shifting is to be done in a manner that causes the minimum amount of dislocation of production and does not put the industries and workers to undue hardship. As time is given to them to carry out the shifting in accordance with the nature of the industry and other factors. There is, thus, no question of the closure of industries operating in non-conforming use—zones.

A survery is being conducted to find out the exact number of units thus affected. However, according to the information available with the Delhi Municipal Corporation, about 3,000 factories are functioning in the non-conforming areas.

(b) To redevelop different areas in conformity with the provisions of the Master Plan for Delhi so as not only to prevent haphazard development but also to eliminate nuisance and health hazard caused by the existance of industries in residential areas.

Rural Electrification in Madras State

1286. Shri Elayaperumal: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the amount allotted for rural electrification work to Madras State in Third Five Year Plan;